GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 766 ANSWERED ON 05.12.2025

SECURITY OF PASSENGERS IN TRAINS FROM KERALA

766 SHRI HARIS BEERAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that many passenger trains originating from Kerala are running without proper security force;
- (b) if so, the details thereof;
- (c) the measures taken by the Ministry for passengers security in running trains and at railway stations; and
- (d) the details of number of cases registered under serious crimes which took place in passenger trains in Kerala for last five years?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, State Governments are responsible for prevention, detection, registration and investigation of crime and maintenance of law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security to railway property, passenger area and passengers and for matters connected therewith.

The deployment of RPF/GRP in trains and at stations is decided based on the vulnerability of the concerned trains, timing, sections, location, threat perception of the hinterland, crime data analysis among others. Therefore, the deployment is dynamic and keeps changing from time to time. Presently, 109 trains are being escorted by RPF/GRP personnel in various vulnerable stretches across Kerala.

The numbers of incidents reported of crime against passengers in Railways are published state-wise by National Crime Records Bureau (NCRB).

The following steps are being taken by the Railways in coordination with GRP for safety and security of passengers in trains and at stations:-

- 1. On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police personnel of different States daily.
- 2. Combing operations against anti-social elements are being conducted by RPF & GRP Personnel between 22:00 Hrs to 6:00 Hrs at identified stations and in trains for security of passengers.
- 3. Under 'Meri Saheli' initiative, focused attention has been provided for safety and security of woman passengers travelling alone by long distance trains for their entire journey i.e. from originating station to destination station.
- 4. Zonal railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel in train escort parties to the extent possible.
- Surveillance is kept through CCTV cameras provided in a number of coaches & Railway Stations for enhanced security of passengers.
- For immediate assistance, passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 [integrated with Emergency Response Support System (ERSS) No.112].
- 7. Railways are in regular touch with passengers through various social media platforms like Twitter & Facebook etc. to enhance security of passengers and to address their security concern.
- 8. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.
- 9. Drives are conducted against entry of male passengers into the compartment reserved for women and legal action is taken against the offenders.
- 10. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.
